

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.07.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 16 of 2019 in Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Harshal Kumar

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 720 of 2018	Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited	Akansha Jain	Vaishali Goyal
2.	Comp. App. (AT) (Ins) No. 498 of 2019	M.Srinivas. Vs. Ramanathan Bhuvaneshwari	Ashish Rana	

For Orders

3.	Comp. App. (AT) (Ins) No. 173 of 2019	Rajan Goyal Vs. Sharad Vadehra	Vivek Sibal	Vipul Srivastav
4.	Comp. App. (AT) (Ins) No. 280 of 2019	Kinjal Enterprises Vs. Kamla Real Estate Hub Pvt Ltd	Sanjana Saddy	Ashwani Kumar Singh -RP
5.	Comp. App. (AT) (Ins) No. 570 of 2019	Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors.	Hardik Luthra	

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd & Ors.	Krishna Dev J.	
7.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	
8.	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana	

9.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	
10.	Comp. App. (AT) (Ins) No. 749 of 2019	Punjab National Bank. Vs. Kiran Shah. IRP of ORG Informatics Ltd.	Vikky Dang	
11.	Comp. App. (AT) No. 187 of 2019	S.R. Mohan & Anr. Vs. State Bank of India & Anr.	Kiran B.S	
12.	Comp. App. (AT) No. 188 of 2019	Deorao Shriram Kalkar & Anr. Vs. NCLT, Mumbai Bench & Anr.	Deepak Deshpande	
13.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	
14.	Restoration Application No. 15 of 2019 in Comp. App (AT) No. 170 of 2019	PROQ Venture Advisors Pvt Ltd. Vs. ROC Mumbai & Anr.	Alakh Alok Srivastava	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 620 of 2019	Mohit Minerals Ltd. Vs. Shree Rama Newsprint Ltd.	Mritunjay Kumar Tiwari	
16.	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleries Pvt Ltd	Charu Sachdev	Anand Sanjay
17.	Comp. App. (AT) (Ins) No. 472 of 2019	Technochem Distributers Vs. Sura Leathers Pvt. Ltd.	Dheeraj Nair	Ratan K. Singh-R1
18.	Comp. App. (AT) (Ins) No. 519 of 2019	Synergy Marketing Inc. Vs. Siddharth Intercrafts Pvt Ltd.	Susshil Daga	Anurag Bhatt
19.	Comp. App. (AT) (Ins) No. 540 of 2019	Quantum Coal Energy Pvt Ltd. Vs. Danalakshmi Paper Mills Pvt Ltd & Ors.	Ayush Negi	Ravi Raghunath- R3
20.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors.	B.Karuna Karan	Madhusmita Bora Pawan Kishore Singh (R3)
21.	Comp. App. (AT) (Ins) No. 607 of 2019	Sales Tax Department, State of Maharashtra. Vs. Aryavart Chemicals Pvt Ltd & Ors.	Prashant S. Kenjale	
22.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	K.S. Mahadevan- R2
23.	Comp. App. (AT) (Ins) No. 433 of 2019	Valmont Structures Pvt. Ltd. Vs. Thakkarsons Roll Forming Pvt. Ltd.	Sumesh Dhawan	Rajdeep

24.	Comp. App. (AT) (Ins) No. 642 of 2019	P.M. Mahendran Vs. Dr. L. Natarajan, IRP & Ors.	R. Prabhakaran	Priyanka Ghorawat-R2
25.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
26.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
27.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
28.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
29.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2

After the above or 12:00 noon, whichever is earlier.

For Hearing

30.	Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd.& Ors. Vs. Registrar of Co-Operative Societies & Chits.	Pooja M. Saigal	
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02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 633 of 2019	Ramchandra D. Choudhary, R.P of Maharashtra Shetkari Sugar Ltd. Vs. Committee of Creditors of Maharashtra Shetkari Sugar Ltd.	Vikkay Dang	

For Admission (After Notice)

2.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	
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For Admission

3.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr. With	S.Santanam Swaminadhan	Shivank Diddi- R1 I.P.S. Oberoi Kunal Vajani-RP
4.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Satendra K Rai (R-RP)
5.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Satendra K Rai (R-RP)
6.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors	Neena Nagpal	

For Hearing (Part Heard)

7.	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. With	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
8.	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai- R1 Diwakar Maheshwari-RP
9.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar& Bros. (Coal Sales) Ltd. Vs. CCI &Ors. With	Aishwarya Gopalkrishnan, NeelamberaSandeepan	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
10.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors. With	Nitin Nair	Samar Bansal (R- CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
11.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	Ankita Chaudhary Rathi	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
12.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2

13.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
14.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India &Ors. With	PranjalPrateek	Samar Bansal (R- CCI)
15.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	Atul Sharma	Samar Bansal (R- CCI)
16.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R- CCI)

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By Order
-sd/-

Registrar